

Notice

Learned Counsel for the parties may please note that the following cases pertaining to NIC and NIA will be taken up in the Permanent Lok Adalat on 18.05.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

NIC & NIA

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	946/1998	National Insurance Company Ltd. Vs Sunita Devi and others	V.K. Birla	C.P. Dwivedi
2.	272/1998	National Insurance Company Ltd. Vs Smt. Maun Devi and others	V.K. Birla	-----
3.	388/1998	National Insurance Company Ltd. Vs Ram Kumar Singh and others	Ashok Kumar Srivastava	-----
4.	437/1998	National Insurance Company Ltd. Vs Smt. Kamlawati and others	A.K. Srivastava	-----
5.	2524/2009	National Insurance Company Ltd. Vs Smt. Neelam Bhatia and others	A.K. Birla	V.C. Dixit
6.	101/1994	National Insurance Company Ltd. Vs Smt. Neelam and others	K.S. Amist	S.K. Verma
7.	183/1994	The National Insurance Company Ltd. Vs Akbar Hussain and others	K.S. Amist	-----
8.	174/1994	The National Insurance Company Ltd. Vs Smt. Ishrat Jahan and others	V.K. Birla	H.N. Singh
9.	3227/2009	The National Insurance Company Ltd. Vs Bramha Shankar Mishra and others	K.S. Amist	A.K. Mishra
10.	129/2006	The National Insurance Company Ltd. Vs Zahoor and others	N.K. Srivastava	V. Tiwari
11.	(40)/2006	The National Insurance Company Ltd. Vs Smt. Nisha Soam and others	V.K. Birla	A.K. Tiwari
12.	778/1997	The National Insurance Company Ltd. Vs Sri Atar Singh and others	P.K., Mukherji	B.P. Verma
13.	671/2006	The National Insurance Company Ltd. Vs Smt. Sudha pandey and others	Saral Srivastava	R.S. Shukla
14.	505/2006	The National Insurance Company Ltd. Vs Kuldeep Narain Srivastava and others	A.K. Nigam	A.K. Singh
15.	1671/2010	The National Insurance Company Ltd. Vs Vinay Narayan Shukla and others	K.S. Amist	Ashish Kumar Mishra
16.	994/2011	The National Insurance Company Ltd. Vs Smt. Chanchala Gupta and others	N.K. Srivastava	R.K. Rathore
17.	995/2011	The National Insurance Company Ltd. Vs Smt. Chanchala Gupta and others	N.K. Srivastava	R.K. Rathore
18.	1417/1999	The National Insurance Company Ltd. Vs Sri Ram Chandi and others	M.S. Haq	B.P. Verma
19.	1292/1993	The National Insurance Company Ltd. Vs Sri Lal Chandra Jaiswal and others	Anand Kumar Sinha	Ram Singh

20.	426/1999	The National Insurance Company Ltd. Vs Smt. Sampati Devi and others	V.K. Birla	Arvind Singh
21.	1153/1995	The National Insurance Company Ltd. Vs Smt. Ram Devi and others	V.K. Gaur	N. L. Agarwal
22.	1678/2009	New India Assurance Company Ltd. Vs Sri Om Veer and others	V.C. Dixit	V.B. Kesharwani
23.	1355/2009	New India Assurance Company Ltd. Vs Tej Veer Singh and others	A.K. Shukla	S.D. Dubey
24.	1107/1995	New India Assurance Company Ltd. Vs Smt. Urmila Singh and others	Vineet Saran	-----
25.	784/2002	New India Assurance Company Ltd. Vs Sohan Lal and others	Shishir Kumar	-----
26.	844/2002	New India Assurance Company Ltd. Vs Smt. Shashi Bala Jain and others	Rakesh Bahadur	C.B. Gupta
27.	(1094)/2009	New India Assurance Company Ltd. and another Vs Smt. Anita Devi and others	Saurabh Srivastava	K.K. Tiwari
28.	3165/2008	New India Assurance Company Ltd. Vs Smt. Susma Gupta and others	Vinay Khare	Manish Goyal
29.	2607/2002	New India Assurance Company Ltd. Vs Zahoor Shah and others	Vinod Swarup	Sudhir Kumar Srivastava
30.	562/2006	New India Assurance Company Ltd. Vs Akbar Khan and others	Arvind Kumar	Siddhartha
31.	3572/2006	New India Assurance Company Ltd. Vs Smt. Nemwati and others	Amaresh Sinha	P.S. Gupta
32.	943/2006	New India Assurance Company Ltd. Vs Ram Avtar and others	Vinay Khare	Gagan Mittal
33.	(1007)/2009	New India Assurance Company Ltd. Vs Smt. Kamlesh and others	Arun Kumar Shukla	R.K. Pandey
34.	1021/2009	New India Assurance Company Ltd. Vs Arvind Sharma and others	V.C. Dixit	Komal Mehrotra
35.	(1008)/2009	New India Assurance Company Ltd. Vs Smt. Anita and others	Arun Kumar Shukla	R.K. Pandey
36.	(996)/2009	New India Assurance Company Ltd. Vs Sukhveer Singh and others	V.C. Dixit	Nigamendra Shukla
37.	346/1998	New India Assurance Company Ltd. Vs Mansa Ram and others	Amit Singh	S.S. Tripathi
38.	679/1999	New India Assurance Company Ltd. Vs Smt. Jaitun and others	Dinesh Pathak	Ram Singh
39.	942/1998	New India Assurance Company Ltd. Vs Krishna Kumar and others	Vinod Swarup	R.K. Porwal
40.	965/1998	New India Assurance Company Ltd. Vs Smt. Gulabi Devi and others	S.D. Pathak	-----
41.	969/1998	New India Assurance Company Ltd. Vs Hardayal Kakoria and others	Santosh Kumar Srivastava	-----
42.	281/1998	New India Assurance Company Ltd. Vs Smt. Phoolwati Devi and others	Rajeev Chaddha	-----
43.	3085/2012	New India Assurance Company Ltd. Vs Hardayal Kakoria and others	Santosh Kumar Srivastava	-----
44.	3085/2012	The New India Assurance Company Ltd. Vs Smt. Shanti Devi and others	Amit Manohar	Archit Mehrotra
45.	1119/2012	The New India Assurance Company Ltd. Vs Sanju Kumar Malik and others	Amaresh Sinha	S.D. Ojha
46.	132/1999	The New India Assurance Company Ltd. Vs Sri Bhagwat and others	Vinod Swarup	M.A. Siddiqui

47.	1255/1999	The New India Assurance Company Ltd. Vs Yashoda Devi and others	Satish Chaturvedi	K.K. Tripathi
48.	17/1998	The New India Assurance Company Ltd. Vs Bhaiya Lal and others	Poonam Srivastava	R.S. Pandey

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad